

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P (I.B) No.443/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

DANCE-CUM-ORDER SHEET OF THE HEARING ON 21st September 2017, 10.30 A.M.

Name	of the Company	Rudra Mercantile Pvt.Pv -Vs- Hari Machine Limited.	/t.	
Under Section		9 IBC		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL TTERS)	Appearing on behalf of	Signature with date

1. S.k Singli Asv Riti Basu Asv Subnadeep Basah Debascis Bharmich Aly

Havi Machineries Levals.

21/09/2017.

[For S. u. Singlist Co]

10 liquels Agrawal

Rudra Mercantile Orfuguell (operational credition) 21/3/17

ORDER

Ld. Counsel for the petitioner and the respondent are present.

Ld. Advocate for the petitioner has filed affidavit of service and the Ld. Advocate for the respondent informed that he may be permitted to file Vakalatnama by the end of the day. Prayer is allowed. Respondent may file Vakalatnama by the end of the day. Reply, if any, may be filed within 7 days from today with a copy in advance to the opposite party.

List the matter on 11/10/2017.

(Jinan K.R.)

Sdf-

Member (J)

Sdf-

(Vijai Pratap Singh) Member (J)